

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

**RAJYA SABHA**

**UNSTARRED QUESTION NO.590  
TO BE ANSWERED ON THURSDAY, THE 2<sup>nd</sup> December, 2021**

**Details of PIL cases**

590 # **Dr. Kirodi Lal Meena:**

Will the Minister of *Law and Justice* be pleased to state:

- (a) number of Public Interest Litigations (PIL) filed in the Supreme Court and various High Courts during the last two years and the current year, court-wise details thereof; and
- (b) PILs filed particularly in relation to the violation of fundamental rights, the details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIRENRIJJU)**

- (a) to (b): The information is as per Annexure.

## ANNEXURE

**Statement of Annexure in reply to Rajya Sabha Unstarred Question No. 590 to be answered on 02.12.2021 asked by Dr. Kirodi Lal Meena, Hon'ble MP regarding 'Details of PIL cases'.**

Sl. No.	Name of the Court	(a) number of Public Interest Litigations (PIL) filed in the Supreme Court and various High Courts during the last two years and the current year, court-wise details thereof; and	(b) PILs filed particularly in relation to the violation of fundamental rights, the details thereof?												
1	HON’BLE SUPREME COURT OF INDIA	<div>Information is not maintained in the manner as sought for. However, as per Supreme Court Subject Category 08 deals with “Letter Petition &amp;PIL Matters” and the total number of cases filed during the last two years and current year, pertaining to the above subject Category, in Supreme Court of India {as per data retrieved from Integrated Case Management Information System (ICMIS)} is tabulated below:</div> <table><tr><td>Filing Year</td><td>Total Case filed</td></tr><tr><td>2019</td><td>1176</td></tr><tr><td>2020</td><td>1319</td></tr><tr><td>2021 as on 23.07.2021</td><td>541</td></tr></table>	Filing Year	Total Case filed	2019	1176	2020	1319	2021 as on 23.07.2021	541					
Filing Year	Total Case filed														
2019	1176														
2020	1319														
2021 as on 23.07.2021	541														
2	HON’BLE HIGH COURT OF ALLAHABAD	<table><tr><td>Year</td><td>Institution</td><td>Disposal</td></tr><tr><td>2019</td><td>3343</td><td>2814</td></tr><tr><td>2020</td><td>2812</td><td>1877</td></tr><tr><td>2021 (as on 27.07.2021)</td><td>1658</td><td>1485</td></tr></table>	Year	Institution	Disposal	2019	3343	2814	2020	2812	1877	2021 (as on 27.07.2021)	1658	1485	The data of PILs that have been filed particularly regarding the violation of fundamental rights is not available in the computer data base.
Year	Institution	Disposal													
2019	3343	2814													
2020	2812	1877													
2021 (as on 27.07.2021)	1658	1485													

3	HON'BLE HIGH COURT OF ANDHRA PRADESH	-		Year	No. of cases filed
				2019	187
				2020	318
				2021 (upto 20.07.2021)	141
4	HON'BLE HIGH COURT OF BOMBAY	Year	Institution	No separate record is maintained of such PILs	
		2019	677		
		2020	237		
		2021	182		
5	HON'BLE HIGH COURT OF CALCUTTA	Year	Filed	204 PILs have been filed	
		2019	272		
		2020	260		
		2021 (till 29.07.2021)	206		
6	HON'BLE HIGH COURT OF CHHATTISGARH	Year	Filed	06 PILs have been filed	
		2019	114		
		2020	135		
		2021 (till 25.07.2021)	84		
7	HON'BLE HIGH COURT OF DELHI	Year	Filed	So far as this Court is concerned, there are several subject codes specified in the PILs filed in this Court on various subjects, however, there is no subject code exclusively specified for the PILs particularly relating to Fundamental Rights.	
		2019	415		
		2020	435		
		2021 (upto 27.07.2021)	234		

8	HON'BLE HIGH COURT OF GAUHATI	<table><tr><td>Year</td><td>Filed</td></tr><tr><td>2019</td><td>129</td></tr><tr><td>2020</td><td>143</td></tr><tr><td>2021 (till 30.06.2021)</td><td>94</td></tr></table>			Year	Filed	2019	129	2020	143	2021 (till 30.06.2021)	94	Year	No. of PILs filed w.r.t. violation of fundamental rights
					Year	Filed								
					2019	129								
					2020	143								
					2021 (till 30.06.2021)	94								
2019	60													
2020	70													
2021	35													
9	HON'BLE HIGH COURT OF GUJARAT	<table><tr><td>Year</td><td>Filed</td></tr><tr><td>2019</td><td>210</td></tr><tr><td>2020</td><td>204</td></tr><tr><td>2021 (till 25.07.2021)</td><td>88</td></tr></table>			Year	Filed	2019	210	2020	204	2021 (till 25.07.2021)	88	Year	No. of PILs regarding violation of fundamental rights
					Year	Filed								
					2019	210								
					2020	204								
					2021 (till 25.07.2021)	88								
2019	20													
2020	40													
2021 (as on 22.07.2021)	17													
10	HON'BLE HIGH COURT OF HIMACHAL PRADESH	<table><tr><td>Year</td><td>Filed</td></tr><tr><td>2019</td><td>39</td></tr><tr><td>2020</td><td>12</td></tr><tr><td>2021 (till 30.07.2021)</td><td>18</td></tr></table>			Year	Filed	2019	39	2020	12	2021 (till 30.07.2021)	18	No fresh PILs were filed regarding the violation of Fundamental Rights during the past two years and current year	
					Year	Filed								
					2019	39								
					2020	12								
2021 (till 30.07.2021)	18													
11	HON'BLE HIGH COURT OF J & K		Year	Institution		The total number of PILs filed are 247 and 68 PILs pertain to violation of Fundamental Rights.								
			2019	86										
			2020	109										
			2021	60										

12	HON'BLE HIGH COURT OF JHARKHAND	Year	Filed			Year	No. of PILs filed regarding violation of Fundamental Rights
		2019	160				
		2020	151				
		2021 (till 28.07.2021)	31				
						2019	40
						2020	23
						2021	08
13	HON'BLE HIGH COURT OF KARNATAKA	Year	Filed				
		2019	465				
		2020	516				
		2021 (till 30.06.2021)	498				
14	HON'BLE HIGH COURT OF KERALA	Year	Filing				This registry is not maintaining a consolidation of details of PILs filed based on their subject matter, hence this office is not in a position to furnish the number of PILs filed against the violation of fundamental rights.
		2019	259				
		2020	250				
		2021 (till 29.07.2021)	153				
15	HON'BLE HIGH COURT OF MADHYA PRADESH	Year	Filed				All Writ Petitions in the nature of Public Interest Litigation are filed under Article 226 of the Constitution of India challenging violation of Fundamental Rights.
		2019	544				
		2020	570				
		2021 (till 30.06.2021)	373				

16	HON'BLE HIGH COURT OF MADRAS	Year		Filed			Year		Filed (regarding violation of Fundamental Rights)		
		2019		2599			2019		3		
		2020		1966			2020		6		
		2021 (upto 26.07.2021)		1153			2021 (upto 26.07.2021)		3		
17	HON'BLE HIGH COURT OF MANIPUR	Year		Filed			It is difficult to identify PILs which involve violation of fundamental rights since no separate category for such is maintained.				
		2019		53							
		2020		51							
		2021 (till 27.07.2021)		38							
18	HON'BLE HIGH COURT OF MEGHALAYA	Year		Filed			Year		Filed		
		2019		20			2019		3		
		2020		13			2020		5		
		2021		09			2021 (as on 30.06.2021)		5		
19	HON'BLE HIGH COURT OF ODISHA										
		Year				Filed					
		2019				501					
		2020				684					
20	HON'BLE HIGH COURT OF PATNA					Year		Filed			
						2019		601			
						2020		366			
						2021 (till 27.07.2021)		505			

21	HON’BLE HIGH COURT OF PUNJAB & HARYANA	Year	Filed		No separate category is available relating to Public Interest Litigation filed particularly regarding the violation of Fundamental Rights. PILs are filed in the Court under the Maintainability of Public Interest Litigation Rules, 2010 and all PILs are listed as a single category.	
		2019	275			
		2020	206			
		2021 (till 30.06.2021)	106			
22	HON’BLE HIGH COURT OF RAJASTHAN	Year	Filed		Year	No. of PILs pending (particularly regarding violation of fundamental rights)
		2019	448		2019	210
		2020	575		2020	229
		2021 (till 27.07.2021)	401		2021 (till 24.07.2021)	192
23	HON’BLE HIGH COURT OF SIKKIM	Year	Instituted		Year	No. of PILs filed regarding violation of Fundamental Rights
		2019	15		2019	5
		2020	10		2020	4
		2021	05		2021	3

24	HON’BLE HIGH COURT OF TELANGANA	Year	Filed		Year	No. of PILs filed
		2019	202		2019	7
		2020	316		2020	17
		2021 (till 29.07.2021)	79		2021	06
25	HON’BLE HIGH COURT OF TRIPURA	Year	Institution			
		2019	24			
		2020	12			
		2021 (till 30.06.2021)	08			
26	HON’BLE HIGH COURT OF UTTARAKHAND	Year	Filed			
		2019	221			
		2020	226			
		2021 (till 30.06.2021)	100			